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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI – MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.08.2018 AT 10.30
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 865/252/HDB/2018
NAME OF THE COMPANY	Bolly Estates Pvt Ltd
NAME OF THE PETITIONER(S)	Bolly Estates Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Of Compnies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	PCS	cs@hanumanth.com 998546221	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Matter is listed today for admission. PCS for Applicant Company is present.

Issue notice to RoC (H). PCS to serve notice on RoC (H) and file proof of service.

List the matter on 17.09.2018.


Member (J)

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